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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For filing OL report	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchara M.R. for Prema Hatti	ROC/RO	
2.	Raghuram Cadambi	Petitioner	

ORDER

Counsel for Petitioner is present. Proxy Counsel for Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Await report from O.L office. List it on 18/12/2017.

Member (T)

Member (J)